



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 26]

नई दिल्ली, सोमवार, मई 9, 2016/वैशाख 19, 1938 (शक)

No. 26]

NEW DELHI, MONDAY, MAY 9, 2016/VAISAKHA 19, 1938 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, the 9th May, 2016/Vaisakha 19, 1938 (Saka)

The following Act of Parliament received the assent of the President on the 6th May, 2016, and is hereby published for general information:—

THE REPEALING AND AMENDING ACT, 2016

No. 23 OF 2016

[6th May, 2016.]

An Act to repeal certain enactments and to amend certain other enactments.

BE it enacted by Parliament in the Sixty-seventh Year of the Republic of India as follows:—

1. This Act may be called the Repealing and Amending Act, 2016. Short title.
2. The enactments specified in the First Schedule are hereby repealed to the extent mentioned in the fourth column thereof. Repeal of certain enactments.
3. The enactments specified in the Second Schedule are hereby amended to the extent and in the manner mentioned in the fourth column thereof. Amendment of certain enactments.
4. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE FIRST SCHEDULE

(See section 2)

REPEALS

| Year | No. | Short title | Extent of repeal |
|------|-----|--|-----------------------------|
| 1 | 2 | 3 | 4 |
| 1863 | 16 | The Excise (Spirits) Act, 1863 | So much as is not repealed. |
| 1874 | 4 | The Foreign Recruiting Act, 1874 | So much as is not repealed. |
| 1875 | 18 | The Indian Law Reports Act, 1875 | So much as is not repealed. |
| 1879 | 6 | The Elephants Preservation Act, 1879 | So much as is not repealed. |
| 1890 | 13 | The Excise (Malt Liquors) Act, 1890 | The whole. |
| 1898 | 3 | The Lepers Act, 1898 | The whole. |
| 1902 | 4 | The Indian Tramways Act, 1902 | The whole. |
| 1912 | 8 | The Wild Birds and Animals Protection Act, 1912 | So much as is not repealed. |
| 1913 | 6 | The Mussalman Wakf Validating Act, 1913 | The whole. |
| 1916 | 7 | The Indian Medical Degrees Act, 1916 | The whole. |
| 1919 | 1 | The Local Authorities Pensions and Gratuities Act, 1919 | The whole. |
| 1930 | 32 | The Mussalman Wakf Validating Act, 1930 | The whole. |
| 1933 | 2 | The Children (Pledging of Labour) Act, 1933 | The whole. |
| 1936 | 18 | The Red Cross Society (Allocation of Property) Act, 1936 | The whole. |
| 1936 | 22 | The Indian Companies (Amendment) Act, 1936 | The whole. |
| 1938 | 24 | The Employers' Liability Act, 1938 | The whole. |
| 1940 | 12 | The Income-tax Law Amendment Act, 1940 | So much as is not repealed. |

| 1 | 2 | 3 | 4 |
|------|----|---|-----------------------------|
| 1941 | 22 | The Indian Merchant Shipping (Amendment) Act, 1941 | The whole. |
| 1941 | 23 | The Indian Income-tax (Amendment) Act, 1941 | The whole. |
| 1941 | 24 | The Excess Profits Tax (Second Amendment) Act, 1941 | The whole. |
| 1941 | 25 | The Railways (Local Authorities' Taxation) Act, 1941 | The whole. |
| 1947 | 44 | The Income-tax and Business Profits Tax (Amendment) Act, 1947 | The whole. |
| 1947 | 45 | The Indian Trade Unions (Amendment) Act, 1947 | The whole. |
| 1948 | 38 | The Continuance of Legal Proceedings Act, 1948 | The whole. |
| 1948 | 48 | The Income-tax and Business Profits Tax (Amendment) Act, 1948 | The whole. |
| 1948 | 58 | The Exchange of Prisoners Act, 1948 | The whole. |
| 1948 | 60 | The Resettlement of Displaced Persons (Land Acquisition) Act, 1948 | The whole. |
| 1949 | 24 | The Delhi Hotels (Control of Accommodation) Act, 1949 | The whole. |
| 1949 | 53 | The Indian Merchant Shipping (Amendment) Act, 1949 | The whole. |
| 1949 | 59 | The Merged States (Laws) Act, 1949 | The whole. |
| 1950 | 9 | The Indian Tea Control (Amendment) Act, 1950 | The whole. |
| 1950 | 26 | The Drugs (Control) Act, 1950 | So much as is not repealed. |
| 1950 | 52 | The Essential Supplies (Temporary Powers) Amendment Act, 1950 | The whole. |
| 1950 | 71 | The Indian Income-tax (Amendment) Act, 1950 | The whole. |
| 1950 | 72 | The Essential Supplies (Temporary Powers) Second Amendment Act, 1950 | The whole. |
| 1951 | 42 | The Indian Merchant Shipping (Amendment) Act, 1951 | The whole. |
| 1951 | 59 | The Delhi Premises (Requisition and Eviction) Amendment Act, 1951 | The whole. |
| 1952 | 9 | The Indian Independence Pakistan Courts (Pending Proceedings) Act, 1952 | So much as is not repealed. |
| 1952 | 49 | The Indian Tea Control (Amendment) Act, 1952 | The whole. |
| 1952 | 54 | The Central Tea Board (Amendment) Act, 1952 | The whole. |
| 1953 | 23 | The Indian Merchant Shipping (Amendment) Act, 1953 | The whole. |
| 1953 | 25 | The Indian Income-tax (Amendment) Act, 1953 | The whole. |

| 1 | 2 | 3 | 4 |
|------|----|---|-----------------------------|
| 1953 | 54 | The Reserve Bank of India (Amendment and Miscellaneous Provisions) Act, 1953 | So much as is not repealed. |
| 1954 | 9 | The Control of Shipping (Amendment) Act, 1954 | The whole. |
| 1954 | 13 | The Press (Objectionable Matter) Amendment Act, 1954 | The whole. |
| 1954 | 23 | The State Acquisition of Lands for Union Purposes (Validation) Act, 1954 | The whole. |
| 1954 | 33 | The Indian Income-tax (Amendment) Act, 1954 | The whole. |
| 1954 | 41 | The Taxation Laws (Extension to Jammu and Kashmir) Act, 1954 | The whole. |
| 1954 | 53 | The Prevention of Disqualification (Parliament and Part C States Legislatures) Second Amendment Act, 1954 | The whole. |
| 1955 | 29 | The Industrial Disputes (Appellate Tribunal) Amendment Act, 1955 | The whole. |
| 1955 | 52 | The Prevention of Disqualification (Parliament and Part C States Legislatures) Amendment Act, 1955 | The whole. |
| 1956 | 10 | The Control of Shipping (Continuance) Act, 1956 | The whole. |
| 1956 | 26 | The Indian Income-tax (Amendment) Act, 1956 | The whole. |
| 1956 | 36 | The Industrial Disputes (Amendment and Miscellaneous Provisions) Act, 1956 | So much as is not repealed. |
| 1956 | 45 | The Newspaper (Price and Page) Act, 1956 | The whole. |
| 1956 | 52 | The Government Premises (Eviction) Amendment Act, 1956 | The whole. |
| 1956 | 63 | The Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1956 | The whole. |
| 1956 | 95 | The Banking Companies (Amendment) Act, 1956 | So much as is not repealed. |
| 1957 | 17 | The Life Insurance Corporation (Amendment) Act, 1957 | So much as is not repealed. |
| 1957 | 47 | The Indian Telegraph (Amendment) Act, 1957 | The whole. |
| 1957 | 53 | The Indian Railways (Amendment) Act, 1957 | So much as is not repealed. |
| 1957 | 64 | The Prevention of Disqualification (Amendment) Act, 1957 | The whole. |
| 1958 | 9 | The Control of Shipping (Continuance) Act, 1958 | The whole. |
| 1958 | 33 | The Estate Duty (Amendment) Act, 1958 | So much as is not repealed. |
| 1958 | 35 | The Manipur and Tripura (Repeal of Laws) Act, 1958 | The whole. |
| 1958 | 54 | The Prevention of Disqualification (Amendment) Act, 1958 | The whole. |
| 1959 | 1 | The Indian Income-tax (Amendment) Act, 1959 | The whole. |
| 1959 | 17 | The Coal Grading Board (Repeal) Act, 1959 | The whole. |

| 1 | 2 | 3 | 4 |
|------|----|--|-----------------------------|
| 1959 | 29 | The Public Wakfs (Extension of Limitation) Act, 1959 | The whole. |
| 1960 | 16 | The Estate Duty (Amendment) Act, 1960 | So much as is not repealed. |
| 1960 | 18 | The Indian Boilers (Amendment) Act, 1960 | So much as is not repealed. |
| 1960 | 28 | The Taxation Laws (Amendment) Act, 1960 | The whole. |
| 1960 | 45 | The Indian Museum (Amendment) Act, 1960 | So much as is not repealed. |
| 1960 | 54 | The Railway Passenger Fares (Amendment) Act, 1960 | The whole. |
| 1960 | 65 | The Companies (Amendment) Act, 1960 | So much as is not repealed. |
| 1961 | 7 | The Banking Companies (Amendment) Act, 1961 | So much as is not repealed. |
| 1961 | 36 | The Newspaper (Price and Page) Continuance Act, 1961 | The whole. |
| 1961 | 55 | The Sugar (Regulation of Production) Act, 1961 | The whole. |
| 1962 | 17 | The Air Corporations (Amendment) Act, 1962 | So much as is not repealed. |
| 1962 | 43 | The Companies (Amendment) Act, 1962 | The whole. |
| 1962 | 56 | The State-Associated Banks (Miscellaneous Provisions) Act, 1962 | So much as is not repealed. |
| 1962 | 59 | The Personal Injuries (Emergency Provisions) Act, 1962 | The whole. |
| 1963 | 21 | The Compulsory Deposit Scheme Act, 1963 | The whole. |
| 1963 | 37 | The Personal Injuries (Compensation Insurance) Act, 1963 | The whole. |
| 1963 | 53 | The Companies (Amendment) Act, 1963 | The whole. |
| 1964 | 32 | The Companies (Amendment) Act, 1964 | The whole. |
| 1965 | 23 | The Banking Laws (Application to Co-operative Societies) Act, 1965 | So much as is not repealed. |
| 1965 | 31 | The Companies (Amendment) Act, 1965 | The whole. |
| 1966 | 21 | The Merchant Shipping (Amendment) Act, 1966 | So much as is not repealed. |
| 1966 | 30 | The Electricity (Supply) Amendment Act, 1966 | So much as is not repealed. |
| 1966 | 37 | The Companies (Second Amendment) Act, 1966 | The whole. |
| 1967 | 14 | The Essential Commodities (Amendment) Act, 1967 | So much as is not repealed. |
| 1967 | 25 | The Standards of Weights and Measures (Extension to Kohima and Mokokchung Districts) Act, 1967 | The whole. |
| 1968 | 60 | The State Agricultural Credit Corporations Act, 1968 | The whole. |

| 1 | 2 | 3 | 4 |
|------|-----|--|-----------------------------|
| 1969 | 17 | The Companies (Amendment) Act, 1969 | So much as is not repealed. |
| 1969 | 22 | The Banking Companies (Acquisition and Transfer of Undertakings) Act, 1969 | The whole. |
| 1969 | 23 | The Coal Bearing Areas (Acquisition and Development) Amendment Act, 1969 | So much as is not repealed. |
| 1969 | 28 | The Central Sales Tax (Amendment) Act, 1969 | So much as is not repealed. |
| 1969 | 37 | The Delhi High Court (Amendment) Act, 1969 | So much as is not repealed. |
| 1969 | 38 | The Wakf (Amendment) Act, 1969 | So much as is not repealed. |
| 1970 | 24 | The Petroleum (Amendment) Act, 1970 | So much as is not repealed. |
| 1970 | 25 | The Merchant Shipping (Amendment) Act, 1970 | So much as is not repealed. |
| 1970 | 51 | The Central Labour Laws (Extension to Jammu and Kashmir) Act, 1970 | The whole. |
| 1971 | 63 | The Jayanti Shipping Company (Acquisition of Shares) Act, 1971 | The whole. |
| 1971 | 64 | The Coking Coal Mines (Emergency Provisions) Act, 1971 | The whole. |
| 1972 | 58 | The Indian Copper Corporation (Acquisition of Undertaking) Act, 1972 | So much as is not repealed. |
| 1972 | 72 | The Sick Textile Undertakings (Taking Over of Management) Act, 1972 | The whole. |
| 1973 | 15 | The Coal Mines (Taking Over of Management) Act, 1973 | The whole. |
| 1973 | 62 | The Konkan Passenger Ships (Acquisition) Act, 1973 | The whole. |
| 1974 | 4 | The Esso (Acquisition of Undertakings in India) Act, 1974 | The whole. |
| 1974 | 37 | The Additional Emoluments (Compulsory Deposit) Act, 1974 | The whole. |
| 1976 | 2 | The Burmah Shell (Acquisition of Undertakings in India) Act, 1976 | The whole. |
| 1976 | 97 | The Burn Company and Indian Standard Wagon Company (Nationalisation) Act, 1976 | The whole. |
| 1976 | 98 | The Laxmirattan and Atherton West Cotton Mills (Taking Over of Management) Act, 1976 | The whole. |
| 1976 | 106 | The Untouchability (Offences) Amendment and Miscellaneous Provision Act, 1976 | So much as is not repealed. |
| 1977 | 17 | The Caltex [Acquisition of Shares of Caltex Oil Refining (India) Limited and of the Undertakings in India of Caltex (India) Limited] Act, 1977 | The whole. |

| 1 | 2 | 3 | 4 |
|------|----|--|-----------------------------|
| 1978 | 21 | The Deposit Insurance Corporation (Amendment and Miscellaneous Provisions) Act, 1978 | The whole. |
| 1979 | 28 | The Kosangas Company (Acquisition of Undertaking) Act, 1979 | The whole. |
| 1980 | 64 | The Maruti Limited (Acquisition and Transfer of Undertakings) Act, 1980 | The whole. |
| 1981 | 18 | The Essential Commodities (Special Provisions) Act, 1981 | The whole. |
| 1981 | 19 | The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Act, 1981 | So much as is not repealed. |
| 1981 | 41 | The Burmah Oil Company [Acquisition of Shares of Oil India Limited and of the Undertakings in India of Assam Oil Company Limited and the Burmah Oil Company (India Trading) Limited] Act, 1981 | The whole. |
| 1982 | 26 | The Prevention of Cruelty to Animals (Amendment) Act, 1982 | So much as is not repealed. |
| 1982 | 31 | The Estate Duty (Amendment) Act, 1982 | The whole. |
| 1982 | 38 | The Payment of Wages (Amendment) Act, 1982 | The whole. |
| 1982 | 50 | The Amritsar Oil Works (Acquisition and Transfer of Undertakings) Act, 1982 | The whole. |
| 1982 | 58 | The Central Excise Laws (Amendment and Validation) Act, 1982 | The whole. |
| 1982 | 68 | The Drugs and Cosmetics (Amendment) Act, 1982 | So much as is not repealed. |
| 1983 | 29 | The National Oilseeds and Vegetable Oils Development Board Act, 1983 | The whole. |
| 1983 | 40 | The Textile Undertakings (Taking Over of Management) Act, 1983 | The whole. |
| 1983 | 44 | The Indian Railways (Amendment) Act, 1983 | So much as is not repealed. |
| 1984 | 1 | The Banking Laws (Amendment) Act, 1983 | The whole. |
| 1984 | 16 | The Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Act, 1984 | The whole. |
| 1984 | 26 | The Payment of Gratuity (Second Amendment) Act, 1984 | So much as is not repealed. |
| 1984 | 33 | The Mogul Line Limited (Acquisition of Shares) Act, 1984 | The whole. |
| 1984 | 34 | The Essential Commodities (Amendment) Act, 1984 | The whole. |
| 1984 | 38 | The Delhi Development (Amendment) Act, 1984 | The whole. |
| 1984 | 45 | The Employees' State Insurance (Amendment) Act, 1984 | So much as is not repealed. |

| 1 | 2 | 3 | 4 |
|------|----|---|-----------------------------|
| 1984 | 53 | The Estate Duty (Amendment) Act, 1984 | The whole. |
| 1984 | 54 | The Levy Sugar Price Equalisation Fund (Amendment) Act, 1984 | So much as is not repealed. |
| 1984 | 59 | The University Grants Commission (Amendment) Act, 1984 | So much as is not repealed. |
| 1984 | 63 | The Dowry Prohibition (Amendment) Act, 1984 | The whole. |
| 1984 | 67 | The Taxation Laws (Amendment) Act, 1984 | The whole. |
| 1985 | 3 | The General Insurance Business (Nationalisation) Amendment Act, 1985 | So much as is not repealed. |
| 1985 | 83 | The Futwah-Islampur Light Railway Line (Nationalisation) Act, 1985 | The whole. |
| 1986 | 33 | The Merchant Shipping (Amendment) Act, 1986 | So much as is not repealed. |
| 1986 | 66 | The Shipping Development Fund Committee (Abolition) Act, 1986 | The whole. |
| 1987 | 27 | The National Security (Amendment) Act, 1987 | The whole. |
| 1987 | 43 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 1987 | The whole. |
| 1989 | 3 | The Direct Tax Laws (Amendment) Act, 1989 | The whole. |
| 1989 | 29 | The Employees' State Insurance (Amendment) Act, 1989 | So much as is not repealed. |
| 1991 | 2 | The Taxation Laws (Amendment) Act, 1991 | The whole except section 6. |
| 1991 | 34 | The Consumer Protection (Amendment) Act, 1991 | So much as is not repealed. |
| 1991 | 44 | The Wildlife (Protection) Amendment Act, 1991 | So much as is not repealed. |
| 1991 | 60 | The Delhi High Court (Amendment) Act, 1991 | So much as is not repealed. |
| 1993 | 49 | The Betwa River Board (Amendment) Act, 1993 | So much as is not repealed. |
| 1994 | 27 | The Punjab Gram Panchayat, Samitis and Zilla Parishad (Chandigarh Repeal) Act, 1994 | The whole. |
| 1999 | 2 | The Cotton Ginning and Pressing Factories (Repeal) Act, 1998 | The whole. |
| 1999 | 4 | The Railway Claims Tribunal (Amendment) Act, 1998 | The whole. |
| 1999 | 11 | The Income-tax (Second Amendment) Act, 1998 | The whole. |
| 1999 | 17 | The Patents (Amendment) Act, 1999 | The whole. |
| 1999 | 21 | The Companies (Amendment) Act, 1999 | The whole. |
| 1999 | 28 | The Income-tax (Amendment) Act, 1999 | The whole. |
| 1999 | 38 | The Mines and Minerals (Regulation and Development) Amendment Act, 1999 | The whole. |

| 1 | 2 | 3 | 4 |
|------|----|---|-----------------------------|
| 2000 | 2 | The Telecom Regulatory Authority of India (Amendment) Act, 2000 | The whole. |
| 2000 | 19 | The Cotton Textiles Cess (Repeal) Act, 2000 | The whole. |
| 2000 | 24 | The Indian Companies (Foreign Interests) and the Companies (Temporary Restrictions on Dividends) Repeal Act, 2000 | The whole. |
| 2000 | 25 | The Cotton Cloth (Repeal) Act, 2000 | The whole. |
| 2000 | 26 | The Iron and Steel (Amalgamation and Takeover Laws) Repeal Act, 2000 | The whole. |
| 2000 | 27 | The Motor Vehicles (Amendment) Act, 2000 | The whole. |
| 2000 | 31 | The Army and Air Force (Disposal of Private Property) Amendment Act, 2000 | The whole. |
| 2000 | 32 | The Indian Power Alcohol (Repeal) Act, 2000 | The whole. |
| 2000 | 33 | The All-India Institute of Medical Sciences (Amendment) Act, 2000 | The whole. |
| 2000 | 36 | The Cable Television Networks (Regulation) Amendment Act, 2000 | The whole. |
| 2000 | 38 | The Rehabilitation Council of India (Amendment) Act, 2000 | The whole. |
| 2000 | 46 | The Workmen's Compensation (Amendment) Act, 2000 | The whole. |
| 2000 | 47 | The Passport (Entry into India) Amendment Act, 2000 | The whole. |
| 2000 | 51 | The Aircraft (Amendment) Act, 2000 | The whole. |
| 2000 | 53 | The Companies (Amendment) Act, 2000 | The whole. |
| 2001 | 1 | The Taxation Laws (Amendment) Act, 2000 | The whole except section 5. |
| 2001 | 4 | The Taxation Laws (Amendment) Act, 2001 | The whole except section 8. |
| 2001 | 11 | The Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Act, 2001 | The whole. |
| 2001 | 17 | The U.P. Sugarcane Cess (Validation) Repeal Act, 2001 | The whole. |
| 2001 | 18 | The Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Act, 2001 | The whole. |
| 2001 | 20 | The Banking Companies (Legal Practitioners' Clients' Accounts) Repeal Act, 2001 | The whole. |
| 2001 | 21 | The Electricity Regulatory Commissions (Amendment) Act, 2001 | The whole. |
| 2001 | 28 | The Live-stock Importation (Amendment) Act, 2001 | The whole. |
| 2001 | 31 | The Trade Unions (Amendment) Act, 2001 | The whole. |
| 2001 | 32 | The Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Act, 2001 | The whole. |
| 2001 | 34 | The Indian Medical Council (Amendment) Act, 2001 | The whole. |

| 1 | 2 | 3 | 4 |
|------|----|--|------------|
| 2001 | 35 | The Sugarcane Cess (Validation) Repeal Act, 2001 | The whole. |
| 2001 | 44 | The Salaries and Allowances of Ministers (Amendment) Act, 2001 | The whole. |
| 2001 | 55 | The National Commission for Safai Karamcharis (Amendment) Act, 2001 | The whole. |
| 2001 | 56 | The Cine-workers Welfare Fund (Amendment) Act, 2001 | The whole. |
| 2001 | 57 | The Companies (Amendment) Act, 2001 | The whole. |
| 2002 | 13 | The Jute Manufactures Cess (Amendment) Act, 2002 | The whole. |
| 2002 | 17 | The Passports (Amendment) Act, 2002 | The whole. |
| 2002 | 24 | The All-India Institute of Medical Sciences (Amendment) Act, 2002 | The whole. |
| 2002 | 25 | The Constitution (Scheduled Castes) Order (Amendment) Act, 2002 | The whole. |
| 2002 | 32 | The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Act, 2002 | The whole. |
| 2002 | 44 | The Coast Guard (Amendment) Act, 2002 | The whole. |
| 2002 | 45 | The National Co-operative Development Corporation (Amendment) Act, 2002 | The whole. |
| 2002 | 50 | The Petroleum (Berar Extension) Repeal Act, 2002 | The whole. |
| 2002 | 61 | The Constitution (Scheduled Castes) Orders (Second Amendment) Act, 2002 | The whole. |
| 2002 | 63 | The Merchant Shipping (Amendment) Act, 2002 | The whole. |
| 2002 | 64 | The Medical Termination of Pregnancy (Amendment) Act, 2002 | The whole. |
| 2003 | 1 | The Companies (Amendment) Act, 2002 | The whole. |
| 2003 | 14 | The Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Act, 2002 | The whole. |
| 2003 | 16 | The Wildlife (Protection) (Amendment) Act, 2002 | The whole. |
| 2003 | 19 | The Water (Prevention and Control of Pollution) Cess (Amendment) Act, 2003 | The whole. |
| 2003 | 29 | The Banking Service Commission (Repeal) Act, 2003 | The whole. |
| 2003 | 38 | The Infant Milk Substitutes, Feeding Bottles and Infant Food (Regulation of Production, Supply and Distribution) Amendment Act, 2003 | The whole. |
| 2003 | 43 | The Airports Authority of India (Amendment) Act, 2003 | The whole. |
| 2003 | 47 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2003 | The whole. |
| 2003 | 52 | The Railway Protection Force (Amendment) Act, 2003 | The whole. |

| 1 | 2 | 3 | 4 |
|------|----|--|------------|
| 2003 | 54 | The Taxation Laws (Amendment) Act, 2003 | The whole. |
| 2003 | 56 | The Railways (Amendment) Act, 2003 | The whole. |
| 2003 | 57 | The Electricity (Amendment) Act, 2003 | The whole. |
| 2004 | 5 | The Indian Council of World Affairs (Amendment) Act, 2003 | The whole. |
| 2004 | 8 | The Indian Telegraph (Amendment) Act, 2003 | The whole. |
| 2004 | 25 | The Customs and Central Excise Laws (Repeal) Act, 2004 | The whole. |
| 2005 | 15 | The Patents (Amendment) Act, 2005 | The whole. |
| 2005 | 23 | The Navy (Amendment) Act, 2005 | The whole. |
| 2005 | 41 | The Payment of Wages (Amendment) Act, 2005 | The whole. |
| 2005 | 47 | The Railways (Amendment) Act, 2005 | The whole. |
| 2005 | 55 | The Taxation Laws (Amendment) Act, 2005 | The whole. |
| 2006 | 7 | The Cost and Works Accountants (Amendment) Act, 2006 | The whole. |
| 2006 | 8 | The Company Secretaries (Amendment) Act, 2006 | The whole. |
| 2006 | 9 | The Chartered Accountants (Amendment) Act, 2006 | The whole. |
| 2006 | 23 | The Companies (Amendment) Act, 2006 | The whole. |
| 2006 | 33 | The Juvenile Justice (Care and Protection of Children) Amendment Act, 2006 | The whole. |
| 2006 | 39 | The Wildlife (Protection) Amendment Act, 2006 | The whole. |
| 2006 | 42 | The Central Silk Board (Amendment) Act, 2006 | The whole. |
| 2006 | 48 | The Constitution (Scheduled Tribes) Order Amendment Act, 2006 | The whole. |
| 2006 | 57 | The Indian Telegraph (Amendment) Act, 2006 | The whole. |
| 2007 | 4 | The Commissions for Protection of Child Rights (Amendment) Act, 2006 | The whole. |
| 2007 | 25 | The Cable Television Networks (Regulation) Amendment Act, 2007 | The whole. |
| 2007 | 26 | The Electricity (Amendment) Act, 2007 | The whole. |
| 2007 | 31 | The Constitution (Scheduled Castes) Order (Amendment) Act, 2007 | The whole. |
| 2007 | 36 | The Apprentices (Amendment) Act, 2007 | The whole. |
| 2007 | 38 | The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Act, 2007 | The whole. |
| 2007 | 42 | The All-India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research (Amendment) Act, 2007 | The whole. |
| 2007 | 44 | The Aircraft (Amendment) Act, 2007 | The whole. |
| 2007 | 45 | The Payment of Bonus (Amendment) Act, 2007 | The whole. |
| 2007 | 49 | The Indian Boilers (Amendment) Act, 2007 | The whole. |

| 1 | 2 | 3 | 4 |
|------|----|--|------------|
| 2008 | 11 | The Railways (Amendment) Act, 2008 | The whole. |
| 2008 | 12 | The Prasar Bharati (Broadcasting Corporation of India) Amendment Act, 2008 | The whole. |
| 2008 | 13 | The Food Safety and Standards (Amendment) Act, 2008 | The whole. |
| 2008 | 14 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2008 | The whole. |
| 2008 | 15 | The Maternity Benefit (Amendment) Act, 2008 | The whole. |
| 2008 | 26 | The Drugs and Cosmetics (Amendment) Act, 2008 | The whole. |
| 2009 | 2 | The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Act, 2008 | The whole. |
| 2009 | 3 | The Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Act, 2008 | The whole. |
| 2009 | 10 | The Information Technology (Amendment) Act, 2008 | The whole. |
| 2009 | 28 | The Carriage by Air (Amendment) Act, 2009 | The whole. |
| 2009 | 34 | The Metro Railways (Amendment) Act, 2009 | The whole. |
| 2009 | 45 | The Workmen's Compensation (Amendment) Act, 2009 | The whole. |
| 2009 | 46 | The National Rural Employment Guarantee (Amendment) Act, 2009 | The whole. |
| 2009 | 47 | The Payment of Gratuity (Amendment) Act, 2009 | The whole. |
| 2010 | 2 | The Salaries and Allowances of Ministers (Amendment) Act, 2009 | The whole. |
| 2010 | 15 | The Payment of Gratuity (Amendment) Act, 2010 | The whole. |
| 2010 | 17 | The Plantations Labour (Amendment) Act, 2010 | The whole. |
| 2010 | 18 | The Employees' State Insurance (Amendment) Act, 2010 | The whole. |
| 2010 | 24 | The Industrial Disputes (Amendment) Act, 2010 | The whole. |
| 2010 | 25 | The Foreign Trade (Development and Regulation) Amendment Act, 2010 | The whole. |
| 2010 | 26 | The Securities and Insurance Laws (Amendment and Validation) Act, 2010 | The whole. |
| 2010 | 28 | The Energy Conservation (Amendment) Act, 2010 | The whole. |
| 2010 | 32 | The Indian Medical Council (Amendment) Act, 2010 | The whole. |
| 2010 | 34 | The Mines and Minerals (Development and Regulation) Amendment Act, 2010 | The whole. |
| 2010 | 35 | The Essential Commodities (Amendment) Act, 2010 | The whole. |
| 2011 | 10 | The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Act, 2011 | The whole. |

| 1 | 2 | 3 | 4 |
|------|----|---|-------------------|
| 2011 | 12 | The Juvenile Justice (Care and Protection of Children) Amendment Act, 2011 | The whole. |
| 2011 | 13 | The Indian Medical Council (Amendment) Act, 2011 | The whole. |
| 2011 | 18 | The National Council for Teacher Education (Amendment) Act, 2011 | The whole. |
| 2011 | 21 | The Cable Television Networks (Regulation) Amendment Act, 2011 | The whole. |
| 2012 | 1 | The Damodar Valley Corporation (Amendment) Act, 2011 | The whole. |
| 2012 | 2 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2011 | The whole. |
| 2012 | 3 | The Chartered Accountants (Amendment) Act, 2011 | The whole. |
| 2012 | 4 | The Company Secretaries (Amendment) Act, 2011 | The whole. |
| 2012 | 6 | The Prasar Bharati (Broadcasting Corporation of India) Amendment Act, 2011 | The whole. |
| 2012 | 9 | The Petroleum and Minerals Pipelines (Acquisition of Right of user in Land) Amendment Act, 2011 | The whole. |
| 2012 | 10 | The Cost and Works Accountants (Amendment) Act, 2011 | The whole. |
| 2012 | 20 | The Indian Medical Council (Amendment) Act, 2012 | The whole. |
| 2012 | 24 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2012 | The whole. |
| 2012 | 25 | The Railway Property (Unlawful Possession) Amendment Act, 2012 | The whole. |
| 2012 | 30 | The Right of Children to Free and Compulsory Education (Amendment) Act, 2012 | The whole. |
| 2012 | 37 | The All-India Institute of Medical Sciences (Amendment) Act, 2012 | The whole. |
| 2013 | 2 | The Prevention of Money-laundering (Amendment) Act, 2012 | The whole. |
| 2013 | 3 | The Unlawful Activities (Prevention) Amendment Act, 2012 | The whole. |
| 2013 | 13 | The Criminal Law (Amendment) Act, 2013 | The whole. |
| 2013 | 19 | The National Highways Authority of India (Amendment) Act, 2013 | The whole. |
| 2013 | 22 | The Securities and Exchange Board of India (Amendment) Act, 2013 | The whole. |
| 2013 | 24 | The Constitution (Scheduled Tribes) Order (Amendment) Act, 2013 | The whole. |
| 2013 | 29 | The Representation of the People (Amendment and Validation) Act, 2013 | Sections 2 and 3. |

THE SECOND SCHEDULE

(See section 3)

AMENDMENTS

| Year | No. | Short title | Amendments |
|------|-----|--|--|
| 2013 | 14 | The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013 | In sections 6, 7 and 24,— (i) for the words "Local Complaints Committee", wherever they occur, the words "Local Committee" shall be substituted; (ii) for the words "Internal Complaints Committee", wherever they occur, the words "Internal Committee" shall be substituted. |
| 2014 | 8 | The Governors (Emoluments, Allowances and Privileges) Amendment Act, 2014 | In section 2,— (i) the words and figure "section 2 of" shall be omitted; (ii) after the brackets and words "(hereinafter referred to as the principal Act)", insert the words and figure "in section 2". |

DR. G. NARAYANA RAJU,
Secretary to the Govt. of India.